

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA) 74 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: M/s Caparo Engineering and Construction Ltd.
SECTION OF THE COMPANIES ACT:230-232


| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

Present: Mr. Puncet Singh Bindra & Mr. Dhanyashree Jadeja and Mr N.
Atul, Advocates for the Petitioner

ORDER

Reserved for orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)